

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2904
ANSWERED ON:29.08.2012
AUDIT REPORTS QUESTION
Rajendran Shri C.

Will the Minister of FINANCE be pleased to state:

- (a) the details of the number of audit reports indicating the revenue loss caused to the Government exchequer received by the Government during the last two years and the current year;
- (b) whether the Government has taken action on all those audit reports;
- (c) if so, the details thereof; and;
- (d)
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

- (a) The CAG of India tables around 30 to 40 Audit Reports in the Parliament each year. A list of the Audit Reports tabled during the last three years is enclosed. These Audit Reports contain observations pertaining to non-compliance to Rules and Regulations, wasteful expenditure, irregularities in purchases, irregular payments, expenditure not yielding the desired benefits, non-adherence to purchase norms, deficient internal controls, etc. The Reports also contain instances of short realisation of revenue, excess release, undue benefits to contractors etc.
- (b) (c) & (d) As per the extant procedure, applicable in case of the reports on the Union Government, the concerned ministries and departments are to forward the `action taken note` against all matters included in the report of the Comptroller and Auditor General to the Parliamentary Committees within the proscribed time. The `action taken note` is vetted by Accountants General for correctness of facts and figures, adequacy of the remedial measures and explanations for underperformance before they are submitted to the committees of the Parliament. The ministries and departments are submitting the `action taken notes` after attending to the comments of Accountants General.